

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-02-2024 AT 10:30 AM**

IA (IBC) 910/2023 & Inv. P (IBC) 31/2023 in CP (IB) No. 335/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Financial Creditor

VS

M/s. G S Biotech Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Inv. P (IBC) 31/2023

Mr. Gonugunta Murali, Liquidator present physically. Learned Counsel Mr D Narendra Naik, for applicant present through Video Conference. Matter passed over.

Matter called again. **For orders on 22/4/2024**

IA (IBC) 910/2023

Learned representing counsel Ms Uditia, for applicant present through Video Conference. Orders not pronounced. **For orders on 22/4/2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)